

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.197
TO BE ANSWERED ON 15.12.2017

IMPACT OF PROTECTION OF WOMEN FROM DOMESTIC VIOLENCE ACT

197. SHRI B.V. NAIK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has made any study on the impact of the Protection of Women from Domestic Violence Act, 2005 and if so, the details and the outcome thereof;
- (b) whether the Government has taken note of many false cases filed by wives against husbands and their relatives to settle score and if so, the total number of such cases reported during the last three years and the current year, State/UT-wise;
- (c) the steps taken by the Government to stop misuse of this Act; and
- (d) whether there is any proposal to amend the Act to stop its misuse and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) No Madam.
- (b) As per National Crime Records Bureau (NCRB), details of cases registered and Cases ended as Final Report False (FRFAL) under Protection of Women from Domestic Violence Act, 2005 (started collecting data since 2014) and cruelty by husband or his relatives (Section 498A IPC) are at **Annexure-I** and **Annexure –II** respectively.
- (c) & (d) Adequate safeguards are available under existing laws to deal with the misuse of legal provisions, if any. There is no proposal under consideration to amend the Protection of Women from Domestic Violence Act, 2005.

Annexure-I

Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 197 for 15.12.2017 by Shri B.V. Naik regarding Impact of Protection of Women from Domestic Violence Act.

State/UT-wise Cases Reported (CR) and Cases ended as Final Report False (FRFAL) under Protection of Women from Domestic Violence Act, 2005 during 2014, 2015 and 2016

SL	State/UT	2014		2015		2016	
		CR	FRFAL	CR	FRFAL	CR	FRFAL
1	Andhra Pradesh	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	1	0	0	0	2	0
4	Bihar	112	4	161	0	171	0
5	Chhattisgarh	0	0	2	0	3	0
6	Goa	2	0	0	0	0	0
7	Gujarat	2	0	2	0	0	0
8	Haryana	4	2	11	0	10	5
9	Himachal Pradesh	5	0	15	0	11	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	5	0	0	0	0	0
12	Karnataka	0	0	1	0	0	0
13	Kerala	140	7	132	8	111	2
14	Madhya Pradesh	53	0	91	0	90	0
15	Maharashtra	4	0	8	0	2	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	2	0	2	1	2	0
22	Rajasthan	17	5	14	1	4	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	4	0	4	0	0	0
25	Telangana	1	0	6	0	1	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	66	0	4	0	23	0
28	Uttarakhand	0	0	0	0	1	1
29	West Bengal	1	0	2	0	5	0
30	A & N Islands	0	0	2	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	7	0	4	0	1	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	Total	426	18	461	10	437	8

Annexure-II

Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No. 197 for 15.12.2017 by Shri B.V. Naik regarding Impact of Protection of Women from Domestic Violence Act.

State/UT-wise Cases Reported (CR) and Cases ended as Final Report False (FRFAL) under Cruelty by Husband or his Relatives (Section 498A IPC) during 2014, 2015 and 2016

SL	State/UT	2014		2015		2016	
		CR	FRFAL	CR	FRFAL	CR	FRFAL
1	Andhra Pradesh	6362	367	6121	374	6461	230
2	Arunachal Pradesh	42	0	66	6	50	0
3	Assam	9626	168	11225	5	9321	0
4	Bihar	4672	184	3792	243	3794	77
5	Chhattisgarh	964	0	620	3	622	4
6	Goa	35	0	19	0	23	0
7	Gujarat	5991	9	4133	4	3732	4
8	Haryana	3478	827	3525	979	3313	920
9	Himachal Pradesh	325	30	226	21	214	26
10	Jammu & Kashmir	467	42	400	44	342	56
11	Jharkhand	1462	33	1654	16	1002	13
12	Karnataka	3025	179	2732	200	2556	179
13	Kerala	4919	109	3668	123	3455	83
14	Madhya Pradesh	6451	5	5281	4	6264	10
15	Maharashtra	7696	49	7640	19	7215	32
16	Manipur	41	0	39	0	29	0
17	Meghalaya	42	1	44	1	26	0
18	Mizoram	8	0	9	0	19	0
19	Nagaland	3	0	4	0	3	0
20	Odisha	3114	35	3605	25	2781	43
21	Punjab	1681	189	1583	215	1568	167
22	Rajasthan	15905	5098	14383	4767	13811	4467
23	Sikkim	5	0	2	0	2	0
24	Tamil Nadu	2103	43	1900	0	1256	0
25	Telangana	6369	700	7329	304	7202	337
26	Tripura	702	3	501	2	430	2
27	Uttar Pradesh	10471	7	8660	36	11156	65
28	Uttarakhand	301	5	407	0	392	15
29	West Bengal	23278	0	20163	0	19302	0
30	A & N Islands	14	0	14	0	7	0
31	Chandigarh	141	0	126	0	122	0
32	D&N Haveli	6	0	2	0	6	0
33	Daman & Diu	1	0	3	0	8	0
34	Delhi UT	3173	61	3521	67	3877	15
35	Lakshadweep	0	0	2	0	2	0
36	Puducherry	4	0	4	0	15	0
	TOTAL	122877	8144	113403	7458	110378	6745
